GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.†2543

TO BE ANSWERED ON THE 15TH DECEMBER, 2015/AGRAHAYANA 24,1937 (SAKA)

IMMIGRATION FRAUD CASES

†2543. DR. RAVINDRA KUMAR RAY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there has been any rise in the number of immigration fraud cases in the country; and
- (b) if so, the number of such cases reported along with the number of such gangs busted and the action taken against them during the last three years and the current year, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (b): The cases of forgery in travel documents of Indians and foreigners detected at Immigration Check Posts under the control of Bureau Of Immigration for last three years are given below:

(i) Forgery Detected in Indian Passport/travel documents

Type of forgery	<u>2012</u>	<u>2013</u>	<u>2014</u>	2015(upto Sept, 15)
Photo	154	125	90	51
substitution				
Page substitution	12	53	16	09
Arr/Dep/POE/ECNR	26	16	21	25
Stamp forgery				
Impersonation	48	76	68	11
Forgery in Visa	141	100	104	63
Forgery in	95	321	116	130
Passport				
Others *	835	1120	634	431
Total	1311	1811	1049	720

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(ii) Forgery Detected in Passport/Foreign travel documents-

Type of forgery	2012	2013	2014	2015(upto Sept, 15)
Forgery in visa	77	65	75	137
Photo substitution	25	24	8	32
Page Substitution	11	15	10	10
Impersonation	19	47	18	30
Arr/Dep stamps	7	10	7	15
Forgery				
Forgery in passport	76	98	90	108
Others *	74	51	56	272
Total	289	310	264	604

*others include forgery related to exchange of boarding cards, change/erasing of validity date of passport or visa, forgery in registration, foreigners holding Indian passport obtained fraudulently.

Prompt action is taken as and when such cases are detected. Accused persons are apprehended by the concerned Police authorities and appropriate action is taken against them as per law.

The state wise data of forgeries detected in travel documents are not maintained centrally in the Ministry of Home Affairs.
